

**Response to Observations made in the report of Joint Committee constituted as per the Order of Hon'ble NGT in OA No. 312/2022.**

The Hon'ble NGT in OA 312/2022, vide its Order dated 06.05.2022, had constituted a Joint Committee comprising of State Wetland Authority, State PCB, Commissioner, Municipal Corporation and Collector, Bangalore with the State PCB being the nodal agency.

In the said Order, the Joint Committee was directed to look into the encroachment issues, Impact on functionality of Storm Water Drain and Ecology of Kembattahalli Lake.

Accordingly, the Joint Committee inspected the area on 07.07.2022 and has submitted a report to the Hon'ble NGT vide email dated 17.08.2022 with the following details

- **Encroachment:** Joint Committee informed that, the Deputy Commissioner, Bangalore Urban had directed Tahsildhar, Bangalore South Taluk to conduct a survey of Kembattahalli lake and submit details of encroachments, if any. Accordingly the Tahsildhar, Bangalore South Taluk had carried out survey of the lake and has reported that out of the total area of 5A 16G, Thoppamma Devi temple is located in an area of 12G and two pockets of land used as Burial Ground in an extent of 20G and 1A 08G, is also located. Accordingly, the Tahsildhar, Bangalore South Taluk, has submitted a proposal to Assistant Commissioner, Bangalore South Taluk to sanction land of 2Acres in Sy. No. 55 of Kembattahalli Village for the purpose of burial ground.
- **Impact on functionality of Storm Water Drain:** Joint Committee has informed that there is no obstacle for flow of water to the lake and functionality of storm water drain is not affected. Officials from Storm Water Drain Bangalore have informed that separate storm water drain is provided adjacent to Kembattahalli lake and necessary steps are taken to control sewage from entering into the lake.
- **Ecology of Kembattahalli Lake:** Joint Committee informed that sewage pipe line is being constructed by BBMP to divert the sewage entering the lake. Upon completion of the work, no sewage would be entering Kembattahalli Lake.

A. The following response to the observations of Joint Committee is submitted as below:

- **Encroachment:**

The Deputy Commissioner Bangalore, may sanction 2 Acres alternate land as Burial Ground as proposed by the Tahsildhar, Bangalore South Taluk to Assistant Commissioner, Bangalore South Taluk in Sy. No. 55 of Kembattahalli Village.

To prevent further encroachment, permanent fencing (chain link fencing) all along the boundary of lake needs to be taken up.

- **Impact on functionality of Storm Water drain:**

Officials of Storm Water Department should make sure that sewage water does not enter storm water drain and in-turn enter the Lake.

- **Ecology of Kembattahalli Lake:** As informed by the Joint Committee, sewage diversion pipe line is being constructed. In order to ensure no sewage water enters the lake, the pipeline construction should be completed and the water quality test should be conducted by KSPCB in regular intervals, near inlet and outlet of lake to ascertain the water quality.

Further, the recommendation of the Joint Committee with regard to the responsibility of the local bodies (BBMP & BWSSB) and State PCB may be accepted for long term measures.

  
Member Secretary,  
State Wetland Authority,  
Karnataka.